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## **Declaration of Assets and Liabilities**

Year 2025

I, SARDI KUMAR, son/daughter/wife of MADAN CHOUDHARY

JOHN Service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	4
(1)	Cash	1000/2	PRITI	SWATZ Kumari	MAZHU MAZHU	PRETIX	PARANAL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	60001> 4 (-383	= 10001=	ИΣГ	MIT	NIL	
(iii)	Bonds, Debentures and Shares in companies	F Internal Control of the Control of	P	_			
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc		1				
(v)	Motor Vehicles (details of make, etc.)	HERO-HP BR-33R- 7416	_				
(vi)	Jewellery (give details of weight and value)	208 (101d	•		7		
(vii)	Other assets, such as values of claims / interests	Wir	NIL	'Nil'	NIL	MIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	CHWATA 701 M.L		# 1 m	, _	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(v)	The state of the s	-			1 -	1-

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	100000 = S.B.I B.KM	5-882	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b) .	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2024 - 2025 EBSPK 3430 F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax	The state of the s	

GPF/CPF/PRAN No.	1-	110185358460
Gender	<b>;</b> +	(M/F)
Date of Birth	Ţ	02101332 (DD/MM/YYYY)
Class/Group	<b>:</b> *	C (A/B/C)
Cadre	<b>!</b> *	BIHAR LEWISLATIVE ASSEMBLY  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Horne District	i=	SAMASTIPUR
I hereby knowledge and b		that the above details are true to the best of my

Place: PATNA... Date: 12 ... 02 ... 25 Department: BIHAR LEWISLATINE

ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.